

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.150

CP(CAA) 72 of 2020 in CA(CAA) 51 of 2020

Proceedings under Section 230-232

IN THE MATTER OF:

Sijcon Design & Eng Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 12/07/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Pavan Godiawala, Adv. a/w Ms. Drashti Modi, Adv.

For the Income Tax

: Ms. Pankti Shah, Adv. for Ms. Maithili Mehta, Adv.

ORDER

Due to paucity of time, as the Hon'ble (J) is holding another Bench in post lunch session, the matter stands adjourned.

List the matter on 08.08.2023.

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KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)

Anuj